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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

OA. NO.592/97

Date of order : 9.5.1997

BETWEEN

M.Venkata Chary

.. Applicant.

AND

The Director General, Geological Survey
of India, 27, J.L.N.Road, Calcutta.

2. The Deputy Director General, Southern
Region, Geological Survey of India,
Bandlaguda, Hyderabad-500 060.
3. Sri Amal Kanti Naha, S/o.not known,
working as Superintendent, in the
O/o.D.D.G.Coaling, G.S.I., Calcutta.
4. Sri K.Sethumadhavan, S/o.not known,
working as Superintendent, in the O/o.
G.S.I., Nagpur.
5. Smt.Miracle Rynjah, W/o. not known,
working as Superintendent, in the O/o.D.D.G.
North-Eastern Region, G.S.I.Shillong.
6. Sri K.Tulsidas, S/o.not known,
working as Superintendent, in the O/o.D.D.G.
Training Institute, G.S.I. Hyderabad.
7. Sri A.K.Mondal, S/o. not known,
working as Superintendent, in the
O/o.D.D.G.Vigilance G.S.I.Sec.Central
Head Quarter, G.S.I. Calcutta.
8. Sri. C.M.Joseph, S/o.not known,
working as Superintendent, in the O/o.
D.D.G.Operation Gujarat G.S.I., Gandhinagar.
9. Sri R.C.Nankani, S/o.not known,
working as Superintendent, in the O/o.D.D.G.
Western Regional Office, G.S.I.Jaipur.
10. Sri Ram Lal, S/o.not known, working as
Superintendent, in the O/o.D.D.G.Western
Regional Office, G.S.I. Jaipur.
11. Miss. Kshanika Murmu, D/o.not known,
working as Superintendent, in the O/o.
D.D.G.Central Head Quarters, G.S.I.
Calcutta. .. Respondents.

Counsel for the Applicant Mr.K.Venkateswara Rao
Counsel for the Respondents Mr.N.R.Devaraj, Sr.CGSC.

CORAM:

Hon'ble Shri R.Rangarajan : Member (Admn.)

Hon'ble Shri B.S. Jai Parameshwar : Member (Judl.)

J U D G E M E N T

I Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.)

R *D*

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Heard Mr.K.Venkateswara Rao, learned counsel for the applicant and Mr.N.R.Devraj, learned standing counsel for the respondents.

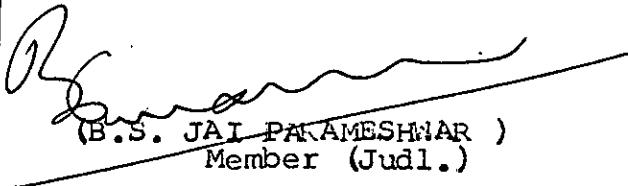
2. This OA is filed for promotion to the post of Administrative Officer in the scale of pay of Rs. 2000-3500 from the date on which his immediate juniors, the unofficial respondents were promoted to the said post by the memo No. A-32013/(AO)/96/19A, dt. 10.4.97 with all consequential benefits.

3. The applicant submits that he is an ST candidate and hence he should be promoted if he is found fit for promotion irrespective of the bench mark he obtained.

4. The learned counsel for the respondents submits that his community status has not been established yet. There is an enquiry going on with the Collector to establish his social status by the Collector. That enquiry is not yet over.

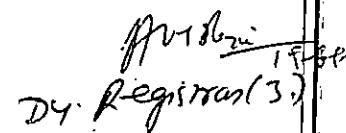
5. In view of the above the following direction is given:-
If the applicant establishes his social status fully then his promotion to the post of Administrative Officer should be considered in accordance with the rules if required on par with his juniors.

6. The OA is ordered accordingly at the admission stage itself. No costs.


(B.S. JAI PARAMESHWAR)
Member (Judl.)


(R.RANGARAJAN)
Member (Admn.)

Q.697 Dated: 9th May, 1997
(Dictated in Open Court)


D.Y. Registrar (3)

Copy to:-

1. The Director General, Geological Survey of India, 27, J.L.N. Road, Calcutta.
2. The Deputy Director General, Southern Region, Geological Survey of India, Bandlaguda, Hyd.
3. One copy to Sri. K.Venkateswara Rao, advocate, CAT, Hyd.
4. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
5. One spare copy.
6. One copy to Deputy Registrar(A), CAT, Hyd.

Ram/-

SLB
10/7/97

(6)

HYD 27/2

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: M
(J)

DATED

9/7/97

ORDER/JUDGEMENT

M.A./R.A/C.A.NO.

D.A.NO.

592/97

in

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions,

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

YLKR

II Court.

केंद्रीय प्रशासनिक अधिकारी
Central Administrative Tribunal

प्रेस्ट/DESPATCH

• 4 JUL 1997

हैदराबाद आयोगी
HYDERABAD BENCH